

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
	Main Case	9 of IBC	Baisetty Ajaykumar Vs. Apex Meadows Private Limited
CP(IB)/9/9/AMR/2022	IA(IBC)/275/2023	U/S 60(5) OF IBC R/W RULE 11 OF NCLT RULES, 2016.	Mr.Immaneni Eswara Rao erstwhile MP for Apex Meadows (p) ltd. and Mr. Baisetty Ajay Kumar & Anr.

ORDER

Mr. Srinivas Goud, Ld. Counsel for the OC and Mr. Abhijit Sinha, Ld. Sr. Counsel along with Mr. Manmeet Singh, Mr. Anugrah Robin Frey, Ms. Sarvani Desiraju, Mr. Manav Sharma and Mr. Maulik Khurana Ld. Counsels for the CD present. Pleadings are completed. For hearing, list the matter on 05.06.2024.

IA(IBC)/275/2023:

Ms. Devangi, Ld. PCS for the Applicant and Mr.Srinivas Goud, Ld. Counsel for R1 present. For hearing, along with the main CP on 05.06.2024.

sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**